PAPERS LAID ON THE TABLE

- 1. Accounts, (1973-74) of the North Eastern Hill University, Shillong and related papers
- II. Accounts (1975-76) of the University Grants Commission and related papers.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Annual Accounts of the North Eastern Hill University, Shillong, for the year 1973-74, and the Audit Report thereon, together with a statement giving reasons for the delay in laying the document. [Placed in Library. See No. LT-988/77.]

II. A copy (in English and Hindi) of the Annual Accounts of the University Grants Commission for the year 1975-76, and the Audit Report thereon, under sub-section (4) of section 19 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-997/77.]

Reports (1974 and 1975) on the working of the Deposit Insurance Corporation Bombay and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961, a copy each (in English and Hindi) of the following papers:—

(i) Thirteenth Annual Report on the working of the Deposit Insurance Corporation, Bombay, for the year ended the 31st December, 1974 together with the Audited Accounts.

(ii) Fourteenth Annual Report on the working of the Deposit Insurance Corporation, Bombay, for the year ended the 31st December, 1975, together with the Audited Accounts. [Placed in Library. See No. LT-1087/77 for (i) and (ii)].

- I. The Gujarat Agricultural Lands Ceiling (Amendment) Act, 1976 and related paper
- II. The Bombay Irrigation (Gujarat Amendment) Act, 1976 and related paper

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Power) Act, 1976:-

(i) The Gujarat Agricultural Lands Ceiling (Amendment) Act, 1976, enacted by the President, together with a statement giving reasons for the enactment of the said Act.

(ii) The Bombay Irrigation (Gujarat Amendment) Act, 1976, enacted by the President, together with a statement giving reasons for the enactment of the said Act. [Placed in Library. See No. LT-996/ 77 for (i) and (ii)],

- I. Report and Accounts (1976-77 of the Central Warehousing Corporation, New Delhi and related paper
- II. The Levy Sugar Price Equalisation Fund, Rules, 1977.

SHRI BHANU PRATAP SINGH: Sir, I also beg to lay on the Table;-

I. A copy (in English and Hindi) of the Twentieth Annual Report and Accounts of the Central Warehousing Corporation, New Delhi, for the year 1976-77 together with the Auditors' Report on the Accounts, under subsection (11) of section 31 of the Warehousing Corporation Act, 1962.

[Placed in Library. See No. LT. 1009/77].

II. A copy (in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Food) Notification. G.S.R. No.619/LSPEFA., dated the 26th September, 1977 publi-